

[Sh. Babu Rao Paranjapē]

concern that it is not finding its appropriate place in India, while the whole of the world has started recognising its importance.

With a view to benefit the people of the nation, Ayurveda needs propagation, publicity, training and research. In this context, I would like to request the Minister of Health that at least 15 per cent of the total amount allocated for the Health Services should be earmarked for Ayurveda and to ensure the full utilisation of the allocated amount. Ayurveda Directorate may be set up at centre and along with this a model institution should be established for the promotion of educational research of Ayurveda at the centre as well as in the States.

- (v) **Need for expeditious completion of Sidhmukh, Nauhar feeder and Gang Nahar link project in Rajasthan**

SHRI BEGA RAM (Ganganagar): Mr. Deputy Speaker, Sir, the work on the Sidhmukh, Nauhar feeder and Ganganagar link projects are left half way. On account of this the farmers are at a great loss. Despite being an agricultural district, its production is decreasing day by day. What to talk of crops, even the farmers and the people are facing acute problem of drinking water. The Rajasthan Government has not paid due attention to these three projects and as a result of it the people of this region are in deep distress. If the Government continues to neglect this problem, the people will take a recourse to agitation and the government will be the sole responsible for it. As such, the Government is requested to expedite the work on these incomplete projects and complete the same at the earliest possible.

- (vi) **Need to take our sick textile units in Bombay by N.T.C.**

[English]

SHRI VAMANRAO MAHADIK (Bombay South Central): The sky rocketing prices

of land, especially in the city of Mumbai (Bombay), have created many problems. One of them is the closure of textile mills. The *modus operandi* adopted by the mill owners is to declare the mill as sick textile mill and then selling the land at exorbitant prices. Some of the textile mills declared sick are taken over by the National Textile Corporation but all the workers are not rehabilitated. The retrenched workers even are not paid the amount due to them by way of provident fund and gratuity. NTC has also been adopting an indifferent attitude towards these workers. The NTC have closed down the weaving sections in the mills taken over by it. They are awarding the weaving work to private parties on contract basis making many workers unemployed. In order to ameliorate the lot of these workers, the need is to give these workers work on weaving looms on contract basis instead of to the private parties and take over all sick textiles units and merge them with NTC with immediate effect.

- (vii) **Need to look into reported Police excesses in Punjab**

SHRI KIRPAL SINGH (Amritsar) It is reported in the Hindustan Times of 21st February, 1991 that inhuman and brutal treatment of Punjab Police and Central Forces were meted out to the youths of Punjab on 14.2.1991 morning outside Chat-tiwind and Sultan wind gates of Amritsar. After clamping curfew all households were searched and people had to face torture, abuses from the Police but no objectionable arms had been recovered from any place. Youngmen are picked up from houses and they were tortured and brutally killed and police were spreading false news of police encounters. Such situations are happening in every village of Punjab. Five undertrials were bought from jail to produce them in court but they have been shown killed by cross fire by Militants who tried to free them. But in this fight no police man nor so called